



S.No.11

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
29-09-2023 AT 10:30 AM

CP(IB) No. 399/9/HDB/2022
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Mr. Vikash Kumar Keshan representing
Keshan Trading Corporation

...Operational Creditor

VS

OM Dhar Engineering Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Orders not pronounced as both sides have reported that matter has been settled.

Joint memo dated 29.09.2023 has been filed. A photo copy of settlement agreement has been filed along with memo.

The same is taken on record and in the light of the same Company petition is dismissed as settlement has been arrived between the parties.

CP is dismissed. No costs

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)